

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**

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**O R D E R**

No: 1064 Dated: 22-11-2018

All Judicial Officers posted at Headquarter Srinagar are hereby nominated for attending the Training Programme of Judicial Officers for using VC facilities in the Courts, scheduled to be held on 25th of November, 2018(Sunday) at 11.00 AM. at J&K, State Judicial Academy, Mominabad Srinagar.

Furthermore, Shri Parvaiz Hussain Kachroo, Additional District & Sessions Judge (Master Trainer) is nominated as Resource person and Shri Malik Shabir Ahmad, CPC(e-Courts) shall coordinate the programme. Shri Umesh Sharma, Munsiff shall also join the training programme with the others.

**By Order.**

  
**(Sanjay Dhar)**  
**Registrar General**

No: 45589-99/GS Dated: 22-11-2018

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice Rajesh Bindal (Hon'ble Chairman of the Committee constituted for the J&K State Judicial Academy).
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur (Hon'ble Member of the Committee constituted for J&K, State Judicial Academy).
4. Secretary to Hon'ble Mr. Justice Rashid Ali Dar (Hon'ble Member of the Committee constituted for J&K, State Judicial Academy).  
.....for information of their Lordships.
5. Director, J&K State Judicial Academy, Jammu for information and with the request to inform all the nominated Judicial Officers accordingly.
6. Principal District & Sessions Judges Srinagar.
7. Shri Parvaiz Hussain Kachroo, Additional D&SJ, Srinagar.
8. Shri Malik Shabir Ahmad, CPC(e-Courts), High Court of J&K, Jammu.
9. Shri Umesh Sharma, Munsiff(LRP), Jammu.  
.....for information and further n/a.
- ✓ 10. Incharge, NIC, high court of J&K, Jammu for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.

**Registrar General**  
